

By Email.

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/ 102 /A

From :- Smti. K. Newar,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Geeta Baishya Changkakati,  
Principal Judge,  
Family Court, Dhubri.

Dated Guwahati the 10<sup>th</sup> January 2019.

Sub: **Station Leave Permission along with permission to use the official allotted vehicle.**

Ref:- Letter No. F.C. XII-3-2018-2019/06/E dtd. 04.01.2019 and  
Letter No. F.C. XII-3-2018/12 /E dtd. 09.01.2019

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 11.01.2019 till the morning of 17.01.2019. The Chief Judicial Magistrate, Dhubri and in his absence any other Judicial officer who is in charge of the Court and office of the Chief Judicial Magistrate, Dhubri will remain in-charge of Family Court, Dhubri in absence of you and the Counsellor.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-83/1994/ 103 /A, dated 10.1.19**

Copy forwarded for information to:

1. The Chief Judicial Magistrate, Dhubri.

Sd/-

**JT. REGISTRAR (VIGILANCE)**